

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal no. 127 of 2014 &
IA No. 226 of 2014**

Dated : 19th May, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s OPG Power Generation Pvt. Ltd. ... Appellant (s)

Versus

TANGEDCO & Ors. ... Respondent(s)

**Counsel for the Appellant (s) : Mr. Buddy A. Ranganadhan
Mr. Aman Gupta**

Counsel for the Respondent(s): Mr. Vallinayagam

ORDER

Mr. Vallinayagam, the learned counsel for the Respondent No.1 undertakes to file Vakalatnama on behalf of Respondent No.1 and seeks some time to file the reply. Accordingly, he is directed to file the same on or before 13.06.2014 after serving copy on the other side.

Post the matter on **14.07.2014**. In the meantime, interim Order to continue till the disposal of the Appeal.

**(Rakesh Nath)
Technical Member**
TS/js

**(Justice M. Karpaga Vinayagam)
Chairperson**